

(3) To identify the areas of weaknesses of the strategy of reconstruction | followed and in the implementation of such strategy and to recommend improvements in policy and operational techniques for improving the effective-ness of the Corporation in discharging its functions.

(4) To assess the capabilities of the Organisational structure of the corporation and to recommend suitable changes in the set-up including strengthening its i internal capabilities in financial, techni-j cat, management and marketing fields.

(5) To study the working of at least some of the assisted units to review the assessments made by the Corporation.

(6) To outline measures for bringing! about closer and more effective coordi nation with Commercial Ranks, Financial Institutions and outside Technical and Management Agencies and Specialists.

(7) To study any other aspect of the working of Corporation as the Committee may deem necessary for an appraisal I of its working.

**Take over of jute export tTade by Government**

\*52. DR. Z. A. AHMAD :  
SHRI LAKSHMANA MAHA'A-  
TRO :  
SHRI SAN AT KUMAR RAH A :

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that Government have decided to take over the export trade in jute;

(b) if so, what ate the details in this regard; and

(c) whether the take-over of the trade by Government is likely to create new markets for Indian jute products; if so, what are the details in this- regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI /ISHWANATH PRATAP SINGH) : (a) Mo, Sir.

(,b) and (c) Do uot arise.

**Requirements of standard cloth in the country**

\*53. SHRI GIAN CHAND TOTU :

SHRI SYED NIZAM-UD-DIN :  
SHRI EEONARD SOI OMAN  
SARING :

Will the Minister of COMMERCE be pleased to stale :

(a) whether any assessment of the requirements of standard cloth has been made;

(b) if so, what is the total requirement of such cloth for the year 1976-77; and

(c) whether category-wise quota for production of standard cloth has also been fixed and if so, what arc the details thereof ?

THE DEPUTY MINISTER IN IHE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH ):

(a) and (b) Production of controlled cloth is meant to meet by and large, the cloth requirements of weaker sections of the population. At the same time, their requirements are not confined only to controlled varieties, as consumption pattern covers other products like art silk fabrics, blended fabrics, and hosiery goods.

(c) In order to meet the demand for dhoties and sarees, the mills, with effect from 1st March, 1975, were required to produce at least 20% of their controlled cloth production obligations in the ihape of dhoties and sarees. There is no such stipulation for production of other varieties of controll-d cloth.